

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10-03-2021 AT 12.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/766/2020  
IN  
PETITION NUMBER : CP/301/2020  
NAME OF THE PETITIONER : Ravindranath GE Medical Associates Pvt Ltd  
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others  
UNDER SECTION : Sec 45, Arbitration & Conciliation Act 1996

**ORDER**

Learned Senior Counsel Mr. R. Sankaranarayanan and Learned Counsel Mr. Arun Karthick Mohan for the Applicant is present.

Learned Senior Counsel Mr. P.S. Raman and Learned Counsel Mr. T.K. Bhaskar for the Respondent is present.

At request of all the parties, list the matter on **09.04.2021** at **12.00 Noon** for hearing.

The application in respect of Contempt/5/2020 shall be taken up as first matter for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)